

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-120/2001/1588/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jogeswar Borah,  
District & Sessions Judge,  
Biswanath, Biswanath Chariali.

Dated Guwahati the <sup>th</sup> 27 February, 2023.

Sub: **Casual leave .**

Ref:- Your letter No. DJ (BN) 881, dtd. 22.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.02.2023 along with station leave permission, from the morning of 24.02.2023 till the morning of 27.02.2023**, has been granted. The next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-120/2001/1589/A , dated , 27-02-2023**  
Copy to:

✓ The Project Manager, Gauhati High Court

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**